

## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/187/2016

NAME OF THE PETITIONER(S)

: T.P. Balamurugan

NAME OF THE RESPONDENT(S)

: M/s Ponny Retail's Private Limited and 5 others

UNDER SECTION

: 397/398, 237, 235

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. D. GOPAL Counsel for R3 toR6
2. Rajasekhan VK Counsel for & Petitioner.
3. Cy. El amorron. Coursel From R2

## **ORDER**

Counsels for both the parties are present and submitted that the settlement is not possible. Therefore, matter may be taken up for final hearing and prayed for time. At request, time is enlarged. Put up on 23.10.2017 at 10.30 A.M.

**MEMBER (TECHNICAL)** 

**MEMBER (JUDICIAL)** 

ghk